

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 6638 of 2019

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

05/29.06.2020 No one appears on behalf of the petitioner despite repeated calls whereas Mr. Gaurav Abhishek, learned A.C to Mr. Rajiv Ranjan, Sr. Adv., is present on behalf of the respondents.

Earlier also when the present writ petition was taken up on 28.05.2020, learned counsel for the petitioner had prayed for an adjournment on the ground that the brief of the case was not available with him.

Hence, put up this case after four weeks under the same heading by way of last indulgence to learned counsel for the petitioner to press the present writ petition.

Satish/-

(RAJESH SHANKAR, J)